

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 30

Co Appeal No. 15/2015

CORAM:

**SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

ORDER SHEET OF THE HEARING ON 23.08.2023

**NAME OF THE PARTIES: SHRI. KAMLESH K SHAH V/s M/S.
LARSEN & TOUBRO LTD**

Section 58(4), 59 of the Companies Act, 2013

ORDER

Heard. Mr. M.S. Bharadwaj, Ld. Counsel for the Petitioner. Reserved for Orders.

Sd/-

Sd/-

**PRABHAT KUMAR
MEMBER (TECHNICAL)**

**JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)**

Vedant Kedare